

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.7215-7216/2000
(From the judgement and order dated 02/11/1999 in RWAMP 3005/99
of The HIGH COURT OF A.P AT HYDRABAD)

CHINTA SURYANARAYANA REDDY & ORS

Petitioner (s)

VERSUS

SPL.GR.DY.COLLECTOR (L.A) & ORS

Respondent (s)

(With prayer for interim relief)

Date : 28/09/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M. JAGANNADHA RAO
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mrs. S. Usha Reddy,Adv.

For Respondent (s)

Mr. Guntur Prabhakar,Adv.
M/s. K.J. John & Co.,Adv.

UPON hearing counsel the Court made the following
O R D E R